

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS

Date - 06th April 2020

- 1) All District and Sub-Divisional Courts are closed on account of Holiday of Mahavir Jayanti and therefore, daily report was not called for from the District and Sessions Judges.
- 2) Registrar General along with the Members of the Registry inspected the court's campus.
- 3) During the visit, It was reported by the Medical Expert Team of the Animal Husbandry Department that no dead crow has been found today in the premises.
- 4) During course of inspection, The Registrar General reiterated the directions to the security guards that the entry of strangers into the campus of The High Court be strictly prohibited.
- 5) During inspection, Registrar General also visited the Primary Health Centre (PHC) of the Patna High Court and inquired from the Doctors posted there about the number of patients coming to the Hospital for treatment. It was reported that today eight patients had visited the PHC, but none was having symptoms of COVID-19.
- 6) Today, a representation letter of one Dr. Shakeel Ur Rahman, regarding breach of confidentiality and right to privacy through e-mail has been received. On the direction of Hon'ble The Chief Justice, a letter has been sent by Registrar General to the Chief secretary, Government of Bihar, seeking his response on the issue within two days.